

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1742/2015

This the 31st day of October, 2019

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Sonal Sankhla, 25 years, For Fresh Appt.,
D/o Late Amarjeet Sankhla,
C/o Sh. Rahul Sankhla,
A-177, Ground Floor, Fateh Nagar,
Jail Road, New Delhi.

...Applicant

(By Advocate: None)

VERSUS

1. The Union of India, Through
The Secretary,
Department of Personnel and Training,
North Block, New Delhi
 2. The Staff Selection Commission
Through its Secretary
Block No.-12, 5th Floor,
CGO Complex, Lodhi Road,
New Delhi-110504
 3. Maharshi Dayanand University,
University Secretariat,
Delhi Road, Rohtak,
Haryana – 124001
 4. Apeejay College of Engineering,
Vill.-Silani, (Sohna-Palwal Road),
Sohna, Gurgaon,
Haryana - 122103
- } Performa
Parties
...Respondents

(By Advocate: Sh. Hanu Bhaskar)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member(J):**

None present on behalf of the applicant.

2. This matter is listed for final hearing and this OA is of the year 2015. It transpires that there was no appearance on behalf of the applicant on 13.02.2019, 20.05.2019 and 01.08.2019 as well. It appears that the applicant has lost interest in pursuing the matter.
3. Accordingly, OA dismissed in default and on account of non-prosecution.

(Aradhana Johri)
Member (A)

/akshaya/

(R.N. Singh)
Member (J)